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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Institute of Postgraduate Medical Education and Research, Puducherry, for the year 2010-2011, along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Institute of Postgraduate Medical Education and Research, Puducherry, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6932/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Authority, New Delhi, for the year 2010-2011, along with Audited Accounts.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6933/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 38 of the Central Excise Act, 1944:-

- (i) G.S.R.275(E) published in Gazette of India dated 30th March, 2012 together with an explanatory memorandum making certain amendments in the Notification No. 12/2012-C.E. dated 17th March, 2012.
- (ii) G.S.R.276(E) published in Gazette of India dated 30th March, 2012 together with an explanatory memorandum making certain amendments in the Notification No. 18/2012-C.E. dated 17th March, 2012.
- (iii) The Central Excise (Third Amendment) Rules, 2005 published in Notification No. G.S.R.271(E) in Gazette of India dated 30th March, 2012 together with an explanatory memorandum.

(Placed in Library, See No. LT 6934/15/12)

- (2) A copy of the Notification No. G.S.R. 284(E) (Hindi and English versions) published in Gazette of India dated 4th April, 2012, together with an explanatory memorandum superceding Notification No. 35/2004-Cus. (N.T.) dated 19th March, 2004 under Section 159 the Customs Act, 1962.

(Placed in Library, See No. LT 6935/15/12)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of Section 9A of the Customs Tariff Act, 1975 :-

- (i) G.S.R.285(E) and G.S.R.286(E) published in Gazette of India dated 4th April, 2012, together with an explanatory memorandum rescinding Notification No. 04/2012-Cus.(ADD), dated 13th January, 2012.

(ii) G.S.R.287(E) published in Gazette of India dated 4th April, 2012, together with an explanatory memorandum seeking to extend levy of anti-dumping duty imposed on imports of 'Perozosulphates' also known as 'Persulphates' originating in, or exported from, China PR and Japan upto and inclusive of 18th March, 2013, pending outcome of Sunset review investigations being conducted by the Directorate General of Anti-dumping and Allied duties.

(iii) G.S.R.290(E) published in Gazette of India dated 12th April, 2012 together with an explanatory memorandum making certain amendments in the Notification No. 112/2007-Cus., dated 30th October, 2007.

(iv) G.S.R.273(E) published in Gazette of India dated 30th March, 2012 together with an explanatory memorandum making certain amendments in the Notification No. 12/2012-Cus., dated 17th March, 2012.

(Placed in Library, See No. LT 6936/15/12)

(4) A copy of the National Small Savings Fund (Custody and Investment) Amendment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 264(E) in Gazette of India dated 30th April, 2012 under article 283(1) of the Constitution.

(Placed in Library, See No. LT 6937/15/12)

(5) A copy of the Notification No. S.O.904(E) (Hindi and English versions) published in Gazette of India dated 25th April, 2012 notifying that the subscriptions made to the fund on or after the 1st day of April, 2012 and the balances at the credit of the subscriber shall bear interest at the rate of 8.8 per cent per annum issued under Section 5 of the Provident Fund Act, 1968.

(Placed in Library, See No. LT 6938/15/12)

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 12 of the Government Savings Certificates Act, 1959:-

(i) The National Savings Certificates (VIII Issue) (Amendment) Rules, 2012 published in Notification No. G.S.R.318(E) in Gazette of India dated 25th April, 2012.

(ii) The National Savings Certificates (IX Issue) (Amendment) Rules, 2012 published in Notification No. G.S.R.319(E) in Gazette of India dated 25th April, 2012.

(Placed in Library, See No. LT 6939/15/12)

(7) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 15 of the Government Savings Bank Act, 1873:-

(i) The Post Office Recurring Deposit (Amendment) Rules, 2012 published in Notification No. G.S.R.320(E) in Gazette of India dated 25th April, 2012.

(ii) The Senior Citizens Savings Scheme (Amendment) Rules, 2012 published in Notification No. G.S.R.321(E) in Gazette of India dated 25th April, 2012.

(iii) The Post Office (Monthly Income Account) Amendment Rules, 2012 published in Notification No. G.S.R.322(E) in Gazette of India dated 25th April, 2012.

(iv) The Post Office Time Deposit (Amendment) Rules, 2012 published in Notification No. G.S.R.323(E) in Gazette of India dated 25th April, 2012.

(Placed in Library, See No. LT 6940/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2010-2011, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6941/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2010-2011, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2010-2011.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6942/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the SJVN Limited and the Ministry of Power for the year 2012-2013.

(Placed in Library, See No. LT 6943/15/12)

(2) Memorandum of Understanding between the Power Grid Corporation of India Limited and the Ministry of Power for the year 2012-2013.

(Placed in Library, See No. LT 6944/15/12)

(3) Memorandum of Understanding between the North Eastern Electric Power Corporation Limited and the Ministry of Power for the year 2012-2013.

(Placed in Library, See No. LT 6945/15/12)

(4) Memorandum of Understanding between the NHPC Limited and the Ministry of Power for the year 2012-2013.

(Placed in Library, See No. LT 6946/15/12)

(5) Memorandum of Understanding between the NHPC Limited and the NHDC for the year 2012-2013.

(Placed in Library, See No. LT 6947/15/12)

(6) Memorandum of Understanding between the THDC India Limited and the Ministry of Power for the year 2012-2013.

(Placed in Library, See No. LT 6948/15/12)

(2) A copy of the Annual Budget (Hindi and English versions) of the Damodar Valley Corporation for the year 2012-2013.

(Placed in Library, See No. LT 6949/15/12)

(3) A copy of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2012 (Hindi and English versions) published in Notification No. L-1/18/2012-CERC in Gazette of India dated 30th March, 2012 under Section 179 of the Electricity Act, 2003.

(Placed in Library, See No. LT 6950/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Jansankhya Stairata Kosh, New Delhi, for the year 2010-2011, along with Audited Accounts.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6951/15/12)

(3) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the following institutions

within the stipulated period of nine months after the close of the different accounting years, mentioned therein:-

S.No.	Name of the Institutions	Accounting Year(s)
1.	PGIMER, Chandigarh	2010-11
2.	AIIMS, New Delhi	2010-11
3.	FSSAI, New Delhi	2010-11
4.	Indian Pharmacopoeia Commission, Ghaziabad	2010-11
5.	RST, Nagpur	2010-11
6.	MINJIO, Hyderabad	2010-11

7.	Kidwai Memorial Institute of Oncology, Bangalore	2010-11
8.	Kamla Nehru Memorial Hospital, Allahabad	2010-11
9.	GCRI, Ahmedabad	2010-11
10.	National Institute of Naturopathy, Pune	2010-11
11.	National Institute of Homoeopathy, Kolkata	2010-11
12.	CNCI, Kolkata	2009-10 & 2010-11
13.	B. B. Cancer Institute, Guwahati	2007-08 to 2010-11

(Placed in Library, See No. LT 6952/15/12)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the years 2007-2008 to 2009-2010, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gujarat Cancer and Research Institute, Ahmedabad, for the years 2007-2008 to 2009-2010.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 6953/15/12)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Kamala Nehru Memorial Hospital (Regional Cancer Centre), Allahabad, for the years 2007-2008 to 2009-2010, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kamala Nehru Memorial Hospital (Regional Cancer Centre), Allahabad, for the years 2007-2008 to 2009-2010.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 6954/15/12)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Kidwai Memorial Institute of Oncology, Bangalore, for the years 2007-2008 to 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Kidwai Memorial Institute of Oncology, Bangalore, for the years 2007-2008 to 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kidwai Memorial Institute of Oncology, Bangalore, for the years 2007-2008 to 2009-2010.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 6955/15/12)
